

**Central Administrative Tribunal
Principal Bench, New Delhi**

**RA No. 114/2014
OA No. 792/2012**

New Delhi this the 19th day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

1. Union of India,
Through the Secretary,
Ministry of Home Affairs,
Department of Official Language,
4th Floor, NDCC-II Building,
Jai Singh Road, New Delhi-110001
2. The Joint Secretary,
Ministry of Home Affairs,
Department of Official Language,
4th Floor, NDCC-II Building,
Jai Singh Road, New Delhi-110001

-Review Applicants

(By Advocate: Mr. B.K. Berera)

VERSUS

1. Dr. C.P. Singh Sengar,
S/o Shri O.S. Sengar,
R/o Flat No.232, Sec.13,
Pocket-B, Dwarka, Phase-2
New Delhi
2. Ku. Rakesh Sharma,
D/o Late Shri R.P. Sharma,
R/o 20/5, Lodi Colony,
New Delhi
3. Smt. Veena Chaturvedi,
W/o Sh. Bishan Caturadi,
R/o Bungalow 6-C, Press Block,
Delhi

- Respondents

(By Advocate: Mr. Yogesh Sharma)

O R D E R (Oral)**Mr. V. Ajay Kumar, Member (J):**

When this matter is taken up for hearing, the learned counsel for the Review Applicants submit that since the orders of this Tribunal have already been complied with by them, the Review Application does not survive further. Accordingly, the Review Application is closed. No costs.

**(Dr. B.K. Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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